MR CHAIRMAN The question

That the Bill as amended be

IS

That Clause 1, as amended, stand part of the Bill '

MR CHAIRMAN The question is

passed ' The motion was adopted

The motion was adopted

Clause 1 as amended was added to the Bill

Enacting formula

Amendment made

Page 1, line 1

for Forty-third substitute

Forth fourth 1)

(Shri Mukul Wasnik)

MR CHAIRMAN The question is

"That the Enacting Formula as amended be added to the Bill

The motion was adopted

enacting Formula 25 amended was added to the Bill

MR CHAIRMAN The question IS

That the Long Title stand part of the Bill '

The motion was adopted

The long title was added to the Bill

SHRI MUKUL WASNIK I beg to move

That the Bill, as amended, be passed "

15.34 hrs

SICK INDUSTRIAL COMPANIES (SPECIAL PROVISIONS) AMENDMENT BILL

As passed by Raiya Sabha

[English]

MR CHAIRMAN The House will Sick take up the Industrial now Companies (Special Provisions) Amendment Bill

Dr Abrar Ahmed

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY **AFFAIRS** (DR ABRAR AHMED) 1 beg to move

> That the Bill jurther to amend the Sick Industrial Companies (Special Provisions) Act, 1985, as passed by Sabha, Raiva be taken into consideration " (Interruptions)

SHRI AJOY MUKHOPADYAY (Krishnagar) Madam Chairperson, we have not agreed for taking up this Bill at this time. The discussion under Rule 193 was scheduled to start at 3 o'clock Now, it is 3 35 p m (Interruptions)

SHRIMATI MALINI
BHATTACHARYA (Jadavpur): We had
only agreed to pass the two previous Bills
before taking up the Discussion on
Population Policy. Madam, this is a third
Bill, which is being brought now.

MR. CHAIRMAN: There was no agreement for taking up this Bill at this time.

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): Now, we can take up the discussion under Rule 193.

MR. CHAIRMAN: Now, we shall take up the discussion under Rule 193.

15.36 hrs.

DISCUSSION UNDER RULE 193

Increasing population in the Country—(Contd.)

[English]

SHRIMATI MALINI
BHATTACHARYA (Jadavpur): Madam
Chairperson, we are discussing an issue,
which is very important, the problem
arising from over population. But when we
are about to take up this issue, this House
is facing a problem, that is, the problem of
under population. However, this is a very
important discussion and I am very
thankful to you, Madam, for having
allowed me to speak on this.

Personally I have been very much interested that this issue should be at

least brought within our perspective, the perspective of the Parliament, as soon as possible and immediately because we have heard that the Government is at last moving towards the formulation of a National Population Policy. Now, this is an effort, which we think, which should have been taken up long ago, which comes very late. And we all of us are interested in that. There should be a comprehensive and an integrated population policy. We have heard but it has never been brought before the Parliament. As a matter of fact. the Government has appointed an expert group to formulate a draft Population Policy. Apparently, a paper giving the Government's point of view has been presented to this expert group. What we demand. Madam-Shri Paswanii, before me, had also said this- is that this is an issue which should not be kept confined within in-camera discussions of the expert group; this is a discussion which should be conducted at the national level; and what is in the Government's mind should be made clear to the Parliament at least in the form of a White Paper, in some kind of a provisional draft. Anyway, now that the process has started, we would urge upon the Government, we would demand from the Government, that this discussion is brought into the public arena and a discussion at the national level is initiated by the Government on this.

Madam, we are somewhat alarmed to find that even though there has been no National Population Policy, yet there have been certain unannounced changes in the position of the powers that be. In our Governmental system, the Ministry of Health and Family Welfare looks after population management. Now it is not for nothing that this Department is called the Department of Family Welfare rather than family planning.